

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

422(ND)2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2019

NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay Securities Pvt. Ltd.

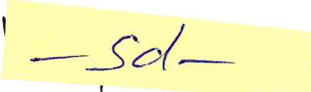
SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Siddharth Shankar, Advocate for the Respondent Mr. O. P. Sharma, Director and Respondent no. 2			
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ORDER

Additional documents though stated to have been filed are still not before this Bench. Renotify this case on 9th April, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)